

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35542/2025	JABIR HUSSAIN VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /142 /2025 ) //	AOR20220001301C202500024
2	D-BLAPL/35546/2025	MADHU NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /370 /2023 ) //	
3	D-BLAPL/35551/2025	BATHUA @ SATYAJIT MALLICK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BANSADA /364 /2024 ) //	AOD20240000216C202500025
4	D-BLAPL/35561/2025	KRUSHNA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 ) //	
5	D-BLAPL/35562/2025	SK PIOT @ OHID KHAN @ POHIT KHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /578 /2025 ) //	AOR20220001797C202500028
6	D-BLAPL/35564/2025	NIDRA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /179 /2025 ) //	
7	D-BLAPL/35565/2025	MANARANJAN MALLICK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ) //	AOR20220001631C202500307
8	D-BLAPL/35567/2025	KANHU CHARAN GANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /36 /2025 ) //	
9	D-BLAPL/35568/2025	LAXMAN JHANKAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 ) //	
10	D-BLAPL/35572/2025	BINAPANI PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	PATNA /122 /2025 ) //	
11	D-BLAPL/35573/2025	BRAJENDRA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	TUMUDIBANDHA /115 /2025 ) //	

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12	D-BLAPL/35580/2025	CHHATARASINGH GOND @ MAJHI @ CHHATAR SINGH GOND VS STATE OF ODISHA	MONDITA BARIK VS	RAIGHAR /37 /2025 () //	
13	D-BLAPL/35581/2025	DIBYARANJAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
14	D-BLAPL/35582/2025	MIR ARBAZ @ MIR SANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHAIRA /155 /2025 () //	AOD20240000012C202500270
15	D-BLAPL/35584/2025	KARUNAKAR MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BERHAMPUR /129 /2024 () //	AOD20240000012C202500271
16	D-BLAPL/35589/2025	SUBRAT MALLIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	//0 () //	
17	D-BLAPL/35590/2025	PRABINA PRADHAN @ TITU PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /117 /2023 () //	
18	D-BLAPL/35592/2025	SUMAN KUMAR BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	//0 () //	
19	D-BLAPL/35595/2025	SK. SANUWAR ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /409 /2025 () //	
20	D-BLAPL/35597/2025	MADHUSUDAN MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KONARK /30 /2024 () //	
21	D-BLAPL/35601/2025	HEMANTA KUMAR PUJARI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /118 /2021 () //	
22	D-BLAPL/35602/2025	BISWA RANJAN NAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202500140
23	D-BLAPL/35603/2025	BALAKRUSHNA DEHURY	AMULYA RATNA PANDA	PHULBANI SADAR /5 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35606/2025	SANUJA MAHAKUD	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35607/2025	BUDHADEB DEHURY @ BUDHADEVA DEHURY	AMULYA RATNA PANDA	PHULBANI SADAR /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35608/2025	PANDABA MUKHI	SAROJ KUMAR DASH	SAMBALPUR TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35609/2025	TUSHARBALLABHA ROUTIA	SARAT KUMAR JENA	BARGARH SADAR /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35616/2025	MUNA @ MANORANJAN MALLIK	JAYAKRISHNA MOHAPATRA	KUAKHIA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35617/2025	KUSA NAIK @ KUSHA KANHAR	PREETAM MISHRA	BOUDH /234 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35619/2025	ISWAR KANHAR	RANJIT CHOUDHURY	GOCHHAPADA /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35620/2025	MUKESH BARAL	RANJIT CHOUDHURY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35621/2025	SOMANATH SAMAL @ SAGAR	LAXMI CHARAN BEHERA	LINGARAJ P.S. /25 /2025	AOD20240000170C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35622/2025	SOMANATH SAMAL @ SAGAR	LAXMI CHARAN BEHERA	LINGARAJ P.S. /26 /2025	AOD20240000170C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35625/2025	SURESH KUMAR SETHI @ SURIYA	BISWARANJAN DALAI	PANIKOILI /286 /2025	AOR20220003722C202500243
		VS	VS	()	

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35	D-BLAPL/35628/2025	STATE OF ODISHA RAMAKANTA NAYAK VS	SAYED ADBUL HAFIZ VS	// RAJKANIKA /288 /2024 ()	
36	D-BLAPL/35633/2025	STATE OF ODISHA SAMIR SING VS	DHARMENDRA SETHY VS	// NILGIRI /446 /2025 ()	
37	D-BLAPL/35636/2025	STATE OF ODISHA SRIKARA KANHAR @ KANNAR VS	SARAT KUMAR JENA VS	// KANTAMAL /113 /2025 ()	
38	D-BLAPL/35637/2025	STATE OF ODISHA TUSHAR BHOI VS	SARAT KUMAR JENA VS	// BHEDEN /80 /2025 ()	
39	D-BLAPL/35638/2025	STATE OF ODISHA NAKULA DEBARAPALL VS	SURIYA NARAYAN SAHU VS	// NARAYANPATNA /37 /2023 ()	AOD20240000242C202500274
40	D-BLAPL/35639/2025	STATE OF ODISHA APAS DIGAL VS	KABIR KUMAR JENA VS	// / /0 ()	
41	D-BLAPL/35641/2025	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	JYOTSNARANI RATH VS	// CHOUWAR /92 /2020 ()	
42	D-BLAPL/35642/2025	STATE OF ODISHA LIPUNA @ DEBADUTTA DAS VS	CHANDAN SAMANTARAY VS	// CHAULIAGANJA /29 /2016 ()	
43	D-BLAPL/35643/2025	STATE OF ODISHA BIMAL GARDIA VS	SWARAJ PATEL VS	// BHASMA /318 /2025 ()	AOR20220000246C202500092
44	D-BLAPL/35644/2025	STATE OF ODISHA ALOK SINGH VS	SIBARANJAN POLAI VS	// KODALA /335 /2025 ()	
45	D-BLAPL/35646/2025	STATE OF ODISHA LIPUNA @ DEBADUTTA DAS VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// CHAULIAGANJA /27 /2016 () //	

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46	D-BLAPL/35654/2025	NILAKANTHA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /108 /2025 () //	
47	D-BLAPL/35656/2025	LUPTA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /101 /2025 () //	
48	D-BLAPL/35659/2025	CHINTAMANI SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /35 /2014 () //	AOR20220000246C202500093
49	D-BLAPL/35661/2025	SANJAY KUMAR MALLICK VS STATE OF ODISHA(VIG.)	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /35 /2017 () //	
50	D-BLAPL/35662/2025	K.DADHICHI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
51	D-BLAPL/35664/2025	SUCHITRA SWAIN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PURI SADAR /497 /2025 () //	
52	D-BLAPL/35665/2025	PRAMOD BHOI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BALIPATNA /160 /2024 () //	
53	D-BLAPL/35666/2025	ANIL SAHU @ BANTHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /502 /2025 () //	
54	D-BLAPL/35668/2025	CHINTU @ LAXMIDHAR KHUNTIA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /424 /2025 () //	AOD20240000366C202500011
55	D-BLAPL/35672/2025	PANKAJ KUMAR AGRAWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /279 /2025 () //	
56	D-BLAPL/35673/2025	PINTU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	RASOL /67 /2024 () //	AOR20220000371C202500178
57	D-BLAPL/35674/2025	RAJKISHORE DAS @ RAJU DAS	DEBIDUTTA MOHAPATRA	ASTARANGA /177 /2021	AOD20220004576C202500060

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35675/2025	TULU @ SAHIL KHOSALA	SURYAKANTA DASH	JEYPORE SADAR /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35677/2025	SK AZAD	JULU KHANSAMA	SECTOR-19 /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/35681/2025	SK. SAHADAT ALLI	MANOJ BIHARI DAS	TIRTOL /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/35683/2025	SUDEEP KUMAR BHUYAN	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/35685/2025	DHARMARAJ PALEI	JYOTIRMAYA SAHOO	BALUGAON P.S. /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/35694/2025	NRUSINGHA PRASAD PANDA @ NANA	JYOTIRMAYA SAHOO	K.NUAGAON /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/35698/2025	MANAS RANJAN PRADHAN	SANGRAM KESHARI ROUT	BOUDH /295 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/47616/2025	PRAMILA @ PREMALATA BEHERA	ADV.	//	
		VS	VS	()	
		SANJUKTA BEHERA		//	
66	D-CMAPL/47626/2025	JALLI BEHERA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/47639/2025	RUKMINI PRADHAN	ADV.	//	
		VS	VS	()	
		NITYANANDA NAHAK		//	
68	D-CMAPL/47702/2025	BAISHNABA CHARAN ROUT	ADV.	//	
		VS	VS	()	

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69	D-CMP/47740/2025	STATE OF ODISHA RABINDRA BEHERA VS BHAGIRATHI BARIK	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
70	D-CMP/47744/2025	AUXILIUM CONVERT SCHOOL,KANDHAMAL VS SUKADEB NAYAK	KARUNAKAR GAYA VS	// 0 //	
71	D-CMP/47766/2025	TUNAMANI BISWAL VS RANI NAYAK	SANJIB KUMAR BHANJADEO VS	// 0 //	
72	D-CMP/47777/2025	BISHNUPADA BEHERA VS NISAKAR GHADAI	AMIT PRASAD BOSE VS	// 0 //	
73	D-CONTC/47589/2025	BISHNU PRASAD SAHU VS PRAMOD KUMAR MISHRA,SPECIAL SECRETARY,DEPT OF HIGHER EDUCATION,BBSR,KHURDA	ADV. VS	// 0	
74	D-CONTC/47591/2025	TIRTHABASI SAHU VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220004223C202500003
75	D-CONTC/47592/2025	DHANARAJ SAHU VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220004223C202500004
76	D-CONTC/47598/2025	ABANIKANTA SAHOO VS SWATI MISHRA,REGISTRAR UTKAL UNIVERSITY,BBSR,KHURDA	PRATYUSHA NAIDU VS	// 0 //	
77	D-CONTC/47608/2025	MANGULI CHARAN ROUT VS CHANCHAL RANA,COMMISSIONER,BMC,BBSR,KHURDA	ADV. VS	// 0 //	
78	D-CONTC/47610/2025	KAUSHIK PANDA VS BIRENDRA KORKORA,IAS	ADV. VS	// 0 //	
79	D-CONTC/47624/2025	MAHENDRA TANDI VS RAJESH KUMAR SINGH,MINISTRY OF DEFENSE,CENTRAL SECRETARY, NEW DELHI	HIMANSHU SEKHAR MISHRA VS	// 0 //	

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80	D-CONTC/47652/2025	NAMITA PRUSTY VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	SAHASRANSU SOURAV VS ADV.	// () //	AOR20220001445C202500015
81	D-CONTC/47658/2025	NIRAKARA NAYAK VS ARYA PRANA SILADITYA SAMAL,EXECUTIVE ENGINEER WEST,BHAWANIPATNA,KALAHANDI	ADV. VS ADV.	// () //	
82	D-CONTC/47679/2025	SUBRAT MOHANTY VS SANJAY KUMAR SINGH,IAS	ADV. VS //	// () //	
83	D-CONTC/47684/2025	RAJESH KUMAR AGARWAL VS RANJIT KUMAR MALLICK,TAHASILDAR,DANAGADI,JAJPUR	ASHOK KUMAR SARANGI VS //	// () //	
84	D-CONTC/47687/2025	TAPAN KUMAR PRADHAN @ TAPAN PRADHAN VS BILCIS NESHA,DSP-CUM-COMMANDANT,SAMBALPUR	ADV. VS //	// () //	
85	D-CONTC/47691/2025	SUNIL CHANDRA DAS VS SANJEEB KUMAR MISHRA,IAS	SRIKANTH KUMAR NATH VS //	// () //	
86	D-CONTC/47695/2025	AJAM ALI KHAN VS N.S. THIRAMALA NAYAK,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPTT,BBSR,KHORDHA	BIJAYALAXMI SAHOO VS //	// () //	
87	D-CONTC/47700/2025	BENUDHAR SWAIN VS N.THIRUMALA NAIK,IAS	ADV. VS //	// () //	
88	D-CONTC/47721/2025	SUKHENDU MAJUMDAR VS ARAVIND AGRAWAL,IAS	ADV. VS //	// () //	
89	D-CONTC/47735/2025	LADUKESWAR PRASAD MOHAPATRA VS DIBYA JYOTI PARIDA, COLLECTOR AND	ADV VS //	// () //	AOR20220001535C202500230
90	D-CONTC/47739/2025	TANAY KUMAR NANDI VS SUBHANKAR MOHAPATRA,COLLECTOR AND DISTRICT MAGISTRATE,SUNDARGARH	ADV. VS //	// () //	
91	D-CONTC/47742/2025	BIBEKANANDA PANDA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/47746/2025	SATYABRATA SAHU,IAS RATNAKAR BEHERA	ADV.	//	
		VS	VS	()	
93	D-CRLA/35579/2025	RABINDRA KUMAR PRADHAN,OAS SAPAN KUMAR NAYAK	SOUBHAGYA KUMAR DASH	DAITARI /60 /2019	AOR20220001631C202500308
		VS	VS	()	
94	D-CRLA/35600/2025	STATE OF ODISHA MADHURI MALLICK	PRAVASH CHANDRA JENA	BASTA /55 /2005	
		VS	VS	()	
95	D-CRLA/35611/2025	RADHAKRUSHNA MALLICK KABITA PARIDA	PRAVASH CHANDRA JENA	DHENKANAL SADAR /145 /2006	
		VS	VS	()	
96	D-CRLA/35615/2025	BIJAYA BEHERA REENA SAHU	RABI NARAYAN BEHERA	LOISINGHA(BOLANGIR) /64 /2009	
		VS	VS	()	
97	D-CRLA/35663/2025	KISHORE KUMAR SAHU RAJU NAYAK@KOKILI	JYOTIRMAYA SAHOO	BADABAZAR /234 /2025	
		VS	VS	()	
98	D-CRLA/35710/2025	STATE OF ODISHA BALARAM MUNDA @ BADRAM	SURYAKANTA DWIBEDI	JAMDA PS /81 /2021	
		VS	VS	()	
99	D-CRLMA/35575/2025	STATE OF ODISHA BHARAT KUMAR SAHOO	ADV.	BANSADA /210 /2024	
		VS	VS	()	
100	D-CRLMC/35553/2025	STATE OF ODISHA JAYASHREE ROUT	SARATHI JYOTI MOHANTY	//	AOR20250000161C202500060
		VS	VS	()	
101	D-CRLMC/35571/2025 CRLMC/4837/2025	KUNJA BIHARI SAHOO BHOJRAJ PADHAN	DEVASHIS PANDA	KATARBAGA /165 /2021	
		VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000026/2022	
102	D-CRLMC/35577/2025	SAMIR KUMAR BANA	PRIYA RANJAN SINGH	//0	
		VS	VS	()	

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103	D-CRLMC/35583/2025	SHRIRAM TRANSPORT FINANCE COMPANY LTD. @ SHIRAM FINANCE COMPANY LTD., CHENNAI JAGAT MOHAN KALSA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /126 /2017 () //	
104	D-CRLMC/35585/2025	DULI @ BULI PRADHAN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	/ /0 () //	
105	D-CRLMC/35588/2025	LAXMIKANTA BARIK VS STATE OF ODISHA	SUSAMPAD HOTA VS	/ /0 () //	
106	D-CRLMC/35591/2025	K.PRAKASH DORA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	MAHILA P.S. BUXIBAZAR /13 /2017 () //	
107	D-CRLMC/35610/2025	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	S.P.(CID-CRL),CUTTACK /4 /2025 () //	
108	D-CRLMC/35630/2025	PRAKASH KUMAR KAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MARINE PENTHAKATA /80 /2025 () //	
109	D-CRLMC/35640/2025	RAKESH BEHERA@BANTIA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	LALBAG /395 /2025 () //	
110	D-CRLMC/35648/2025	M/S. ODISHA INFRA TECH PVT. LTD.(OIPL),KHORDA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	EOW,BHUBANESWAR /8 /2020 () //	
111	D-CRLMC/35657/2025	SATYAJIT ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /55 /2025 () //	
112	D-CRLMC/35695/2025	SARAT ROU TRAY VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALANGA /128 /2018 () //	
113	D-CRLMC/35696/2025	FUKUNA@BAINA BEHERA@FUKUNA BEHERA BAINA@BAINA BEHERA VS STATE OF ODISHA	M@BAINA BEHERA VS	JAGATSINGPUR /544 /2024 () //	

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114	D-CRLMC/35701/2025	SATYANARAYAN PRADHAN VS STATE OF ODISHA	PRATIK NAYAK VS	PURI SADAR /85 /2023 () //	
115	D-CRLMC/35703/2025	JEEBAN SAHU @ ALOK SAHU VS STATE OF ODISHA	ANWESHA MISHRA VS	/130 /2022 () //	
116	D-CRLMC/35704/2025	SATYANANDA PATTASANI@BAPUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /19 /2023 () //	
117	D-CRLMC/35706/2025	ANIRUDHA BARIK@RAJA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAGIRI P.S. /472 /2024 () //	
118	D-CRLMC/35708/2025	K.BRUNDABAN REDDY @ BRUNDABAN REDDY @ BRUNDA VS STATE OF ODISHA	BRUNDA MAYA SAHOO VS	RAMBHA (KHALLIKOTE) /228 /2024 () //	
119	D-CRLMP/35549/2025	SHOGUN INFRA PROJECTS PVT. LTD. VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	AIR FIELD P.S. /345 /2024 () //	
120	D-CRLMP/35566/2025	BHANUMATI SWAIN VS STATE OF ODISHA	DHANANJAYA NAYAK VS	/ /0 () //	
121	D-CRLMP/35613/2025	GHANASHYAMA MAHALIK VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	/ /0 () //	
122	D-CRLMP/35627/2025	KANHU CHARAN BHOI VS SUPT. OF POLICE,PURI	RABINDRA KUMAR MISHRA VS	/ /0 () //	
123	D-CRLMP/35669/2025	JANARDAN BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	/ /0 () //	
124	D-CRLMP/35679/2025	BANITA DAS VS STATE OF ODISHA	ASHUTOSH MALLIK VS	/ /0 () //	
125	D-CRLMP/35684/2025	SUSAMA NAYAK	SARBESWAR SAHOO	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/35691/2025	NARAYAN BEHERA	PRADEEP KUMAR DASH	//	AOR20220002710C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/35552/2025	MANAV CHANDRA SINGH	BIJAYA KUMAR RAGADA	JHARSUGUDA /142 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/35555/2025	BISHNU PRASAD SAHU	GYANA RANJAN MAHAPATRA	ATHGARH /103 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/35605/2025	JASOMATI BHANJDEO	MANOJ KUMAR MOHANTY (2)	//0	
		VS	VS	()	
		SISIR KUMAR PRADHAN		//	
130	D-CRLREV/35614/2025	SUMANTA KUMAR SAHOO	RATNAKAR SAMANTASINGHAR	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/35653/2025	SURYAKANTA SAHOO	PULAKESH MOHANTY	//0	
		VS	VS	()	
		AMBIKA SAHOO		//	
132	D-CRLREV/35671/2025	SUSHANTA KUMAR BARIK @ SUSANTA BARIK	PRATIK DASH	SORO /548 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/35705/2025	BINODINI PANIGRAHI	JYOTIRMAYA SAHOO	KHALLIKOTE /242 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-FAO/47599/2025	MANAGER, LEGAL, M/S. RELIANCE GENERAL INSURANCE	ANITA PRASAD BISIA	//	
		VS	VS	()	
		AMAR PARIDA		//	
135	D-FAO/47601/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//	LOD20240000200C202500464
		VS	VS	()	
		MAMATA MANJARI NAYAK		//	
136	D-FAO/47651/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500465
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-LAA/47659/2025	AMARENDRANATH DAS DEPUTY CHIEF ENGINEER(CONSTRUCTION-1)EAST COASTAL RAILWAY (C.G.C) VS	GANESH KUMAR MOHANTY	// // 0	
138	D-MACA/47579/2025	GANESWAR RANA M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS	ABHIRAM DASH	// // 0	
139	D-MACA/47597/2025	JANAKI KALO D.M.,ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS	GIRIJA PRASAD DUTTA	// // 0	
140	D-MACA/47605/2025	SUBASINI NAYAK MANAGER, LEGAL HUB, NEW INDIA ASSURANCE CO.LTD. VS	GIRIJA PRASAD DUTTA	// // 0	
141	D-MACA/47623/2025	CHARULATA MALLIK TATA AIG GENERAL INSURANCE CO.LTD., SAMBALPUR VS	GIRIJA PRASAD DUTTA	// // 0	
142	D-MACA/47710/2025	DAMAYANTI PANDA BIGHNARAJ BEHERA VS	DHANANJAYA MUND	// // 0	
143	D-MACA/47722/2025	SANTOSH KUMAR GOUDA B.M., NEW INDIA ASSURANCE CO.LTD. VS	SOMNATH ROY	// // 0	
144	D-MACA/47757/2025	NAYIKA HUIKA MANAS KUMAR MOHANTY VS	SUBHASIS MOHAPATRA	// // 0	
145	D-MACA/47760/2025	SADANA GUIN MANAGER,(LEGAL), RELIANCE GENERAL INSURANCE CO.LTD. VS	SUBHASIS MOHAPATRA	// // 0	
146	D-MATA/47680/2025	INDRANI SINGH SUVENDU RATH VS	ARUN KUMAR DAS	// // 0	AOR20220001335C202500001
147	D-RPFAM/47704/2025	URMILA PANDA SUDARSHAN KHARA @ SUDARSHAN KHORA VS	BISWAJIT RANJAN TRIPATHY	// // 0	AOD20240000069C202500073
		SARASWATI KHARA		//	

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148	D-RSA/47665/2025	MAHESWAR BHATRA VS PADLAM BHATRA	DIPTI RANJAN BHOKTA VS	// ()	
149	D-RSA/47694/2025	BALUNKESWAR RAUT VS RANJIT PRASAD RAUT	SOUMYA MISHRA VS	// ()	
150	D-RSA/47726/2025	NIYATI PATEL VS SHUVENDU NARAYAN PATEL	SHEJAL HARICHANDAN VS	// ()	
151	D-RSA/47764/2025	SUBHA NARAYAN ROUT VS DHARMESWAR MAHADEV BIJE NIJGAN	GYANA RANJAN MAHAPATRA VS	// ()	
152	D-TRP(C)/47635/2025	SWAPNA MONALISA TRIPATHY @ ACHARYA VS RATIKANTA TRIPATHY	AMLAN SHAKTI PAUL VS	// ()	
153	D-TRP(C)/47676/2025	MINATI NAYAK VS SUDIP KUMAR PRADHAN	LAMBODAR ACHARI VS	// ()	AOR20220001563C202500066
154	D-TRP(C)/47706/2025	PINKI JENA VS MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR	GOURI KUMAR RATH VS	// ()	
155	D-TRPCRL/35667/2025	UDHAB PAIK VS SUMITRA PAIK	SURESH CHANDRA PRADHAN VS	// ()	AOR20220003509C202500070
156	D-WA/47587/2025	HIRAMANI MURMU VS STATE OF ODISHA	SARADA PRASAD DASH VS	// ()	
157	D-WA/47654/2025	STATE OF ODISHA VS DILLIP KUMAR PRUSTY	ARABINDA TRIPATHY,A.G.A VS	// ()	LOD20240000200C202500466
158	D-WA/47655/2025	STATE OF ODISHA VS PRAMOD KUMAR PADHI	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000200C202500467
159	D-WA/47673/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500442

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		VS	VS	()	
160	D-WA/47703/2025	CH. SYAM SUNDAR PATRO STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	//	LOD20240000194C202500466
		VS	VS	()	
161	D-WA/47732/2025	USHARANI ROUT KESHAB CHANDRA SAHU	HARMOHAN DHAL	//	
		VS	VS	()	
162	D-WA/47751/2025	TAPAN KUMAR DAS COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION	GOVIND DEPT	//	LOD20240000200C202500468
		VS	VS	()	
163	D-WP(C)/47578/2025	DR SURENDRANATH MOHAPATRA THAKURA TUDU	AVIJIT PATNAIK	//	
		VS	VS	()	
164	D-WP(C)/47580/2025	STATE OF ODISHA DEBADUTTA MOHANTY	RAKESH KUMAR MALLICK	//	
		VS	VS	()	
165	D-WP(C)/47581/2025	NABANITA SAHOO SIVARAM GOUDA	KAMALAKANTA NAYAK	//	
		VS	VS	()	
166	D-WP(C)/47582/2025	STATE OF ODISHA SIMANCHAL SWAIN	KAMALAKANTA NAYAK	//	
		VS	VS	()	
167	D-WP(C)/47583/2025	STATE OF ODISHA RAM KRISHNA HADU PADHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
168	D-WP(C)/47584/2025	STATE OF ODISHA KUSHA NAYAK	KAMALAKANTA NAYAK	//	
		VS	VS	()	
169	D-WP(C)/47585/2025	STATE OF ODISHA DR. SATYAPRIYA DASH		//	
		VS	VS	()	
170	D-WP(C)/47586/2025	STATE OF ODISHA BHABANI SHANAKAR MAHAPATRA	DEEPALI MAHAPATRA	//	AOR20250000161C202500059
		VS	VS	()	

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171	D-WP(C)/47588/2025 WP(C)/32944/2025	STATE OF ODISHA BIJAYLAXMI SWAIN VS INSPECTOR GENERAL OF REGISTRATION ODISHA, CUTTACK	DEBAKANTA MOHANTY VS RATIKANTA RATH	// // 0 //	
172	D-WP(C)/47590/2025	NARAHARI MOHAPATRA VS GOVT.OF ODISHA	RATIKANTA RATH VS RASHMI NARAYAN PATNAIK	// 0 //	
173	D-WP(C)/47593/2025	ASHUTOSH SARANGI VS UNION OF INDIA	RASHMI NARAYAN PATNAIK VS SRINIVAS MOHANTY	// 0 //	
174	D-WP(C)/47594/2025	SHUSILA DEI @ NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS PRINCE PATNAIK	// 0 //	AOR20240000732C202500055
175	D-WP(C)/47595/2025	SUBHASHREE DAS VS STATE OF ODISHA	PRINCE PATNAIK VS RAMAKANTA SARANGI	// 0 //	
176	D-WP(C)/47596/2025	HEMANTA KUMAR TRIPATHY VS UNION OF INDIA	RAMAKANTA SARANGI VS GYANA RANJAN SETHI	// 0 //	
177	D-WP(C)/47600/2025	SNEHAJALI SENAPATI VS STATE OF ODISHA	GYANA RANJAN SETHI VS DEBASHIS TRIPATHY, A.G.A	// 0 //	
178	D-WP(C)/47602/2025	STATE OF ODISHA VS SARDA MINES PVT LTD	DEBASHIS TRIPATHY, A.G.A VS KUNAL KUMAR SWAIN	// 0 //	LOD20240000194C202500464
179	D-WP(C)/47603/2025	SANDHYARANI DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS ASHOK KUMAR ROUT	// 0 //	
180	D-WP(C)/47604/2025	MAMATA BEHERA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS IRON OXIDE INDIA PVT	// 0 //	AOD20220003081C202500037
181	D-WP(C)/47606/2025	STATE OF ODISHA THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, KOLKATA VS APPELLATE AUTHORITY UNDER P.G.ACT, BBSR	IRON OXIDE INDIA PVT VS K HARLAL NEHRU MARG, BBSR VS	// // 0 //	

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182	D-WP(C)/47607/2025	UTTAM KUMAR GARANAYAK VS SAUMYA RANJAN SAHOO	JIBANKANTA PATTANAIAK VS	// ()	
183	D-WP(C)/47609/2025	MANOJ KUMAR MAHAKUD VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// ()	
184	D-WP(C)/47611/2025	JAYANTI MOHAPATRA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// ()	
185	D-WP(C)/47612/2025	SIBA NARAYAN DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
186	D-WP(C)/47613/2025	TRILOCHAN BHOI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202500038
187	D-WP(C)/47614/2025	PARAKSHITA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202500039
188	D-WP(C)/47615/2025	PARAKSHITA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202500040
189	D-WP(C)/47617/2025	PREMANANDA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()	
190	D-WP(C)/47618/2025	KARTIK CHANDRA PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// ()	
191	D-WP(C)/47619/2025	USHARANI SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// ()	AOD20220003086C202500159
192	D-WP(C)/47620/2025 WP(C)/32989/2025	DEBADARSI PRASAD KAR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// ()	
193	D-WP(C)/47621/2025	SUSANTI PATTANAYAK	MANORANJAN PADHY	//	AOD20220003086C202500160

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/47622/2025	RAJ KUMAR AGRAWAL	SUDHASHREE PASAYAT	//	AOR20250000161C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/47625/2025	M/S HARIOM ENTERPRISE	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500133
	WP(C)/32973/2025	VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
196	D-WP(C)/47627/2025	AMITA PATNAIK	ADWITIYA SATPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/47628/2025	RAMJIT KUMAR HANSDA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/47629/2025	PADEEPTA KUMAR PATTNAYAK	SATYA RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/47630/2025	MEERA TRIPATHY	BIVUDATTA CHALAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/47631/2025	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY	MANOJ KUMAR KILANIAM	//	
		VS	VS	()	
		STATE OF ORISSA		//	
201	D-WP(C)/47632/2025	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK ASSET RECONSTRUCTION MANAGEMENT BRANCH, CUTTACK	ASSET RECONSTRUCTION MANAGEMENT BRANCH, CUTTACK	//	
		VS	VS	()	
		SANJUKTA SAHOO		//	
202	D-WP(C)/47633/2025	AMIT KUMAR SAHOO	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202500023
	WP(C)/32975/2025	VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
203	D-WP(C)/47634/2025	FIELD MOTOR PRIVATE LIMITED	RAJJEET ROY	//	AOR20220001462C202500136
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/47636/2025	SUNITA NAIK	JYOTI PATNAIK	//	
		VS	VS	()	

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205	D-WP(C)/47637/2025	STATE OF ODISHA GIRIDHARI AGRAWALA VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
206	D-WP(C)/47638/2025	STATE OF ODISHA JAY PRAKASH SETHY VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
207	D-WP(C)/47640/2025	STATE OF ODISHA RAMESH KUMAR TRIPATHY VS	SAROJ KUMAR DASH VS	// // 0	
208	D-WP(C)/47641/2025	COLLECTOR AND DIST.MAGISTRATE, JHARSUGUDA SWARUP KUMAR MAHAPATRA VS	NIRANJAN LENKA VS	// // 0	
209	D-WP(C)/47642/2025	STATE OF ODISHA SUBHA SHREE SAHOO VS	BISWAJIT NAYAK VS	// // 0	
210	D-WP(C)/47643/2025	STATE OF ORISSA SURENDRANATH MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
211	D-WP(C)/47644/2025	STATE OF ODISHA SMURTIREKHA RUP VS	NISHIKANTA MOHAPATRA VS	// // 0	AOR20230000872C202500100
212	D-WP(C)/47645/2025	STATE OF ODISHA MAMALISA GUDIA VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500164
213	D-WP(C)/47646/2025	STATE OF ODISHA SURAJ KUMAR RANASINGH VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500165
214	D-WP(C)/47647/2025	STATE OF ODISHA RUPAK TAREI VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500166
215	D-WP(C)/47648/2025	STATE OF ODISHA PRAKASH JYOTI MAHAKUD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //	AOD20240000306C202500167

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216	D-WP(C)/47649/2025	KAMANIYA KISAN VS THE BRANCH MANAGER, STATE BANK OF INDIA, KALUNGA, ADB	RABINDRANATH DAS VS	// ()	
217	D-WP(C)/47650/2025	MANORANJAN SAMAL VS STATE OF ODISHA	GHANASHYAM DASH VS	// ()	AOD20240000821C202500027
218	D-WP(C)/47653/2025	NARESH KUMAR KUKREJA VS STATE OF ODISHA	ANISH PATTNAYAK VS	// ()	AOR20250001203C202500001
219	D-WP(C)/47655/2025	M/S ARIHANT ELECTRICALS AND ENGINEERS VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// ()	AOR20220001834C202500071
220	D-WP(C)/47656/2025	GITANJALI JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// ()	
221	D-WP(C)/47657/2025	SABITA PARICHHA VS STATE OF ODISHA	BIDISHA SAHU VS	// ()	AOD20250001127C202500001
222	D-WP(C)/47660/2025	PRAMOD KUMAR PADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
223	D-WP(C)/47661/2025	GOBARDHAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
224	D-WP(C)/47662/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
225	D-WP(C)/47663/2025	BULI BISWAL VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// ()	
226	D-WP(C)/47664/2025	RAMESH CHANDRA DALEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
227	D-WP(C)/47666/2025	PURENDRA NAIK	SONITA BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/47667/2025	AMINA CHARAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/47668/2025	SABITRI PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/47669/2025	M.PRADIPA KUMAR PATRA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/47670/2025	CHATURBHUJA NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/47671/2025	SURESH KUMAR PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/47672/2025	M/S. BASUDEV MEDICINE STORE, PURI	SUDHANSU KUMAR DAS	//	
		VS	VS	0	
		THE COMNR OF CT AND GST, ODISHA, CUTTACK		//	
234	D-WP(C)/47674/2025	M/S ISHWARA CHANDRA DANDAPAT, KENDUJHAR	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
235	D-WP(C)/47675/2025	AMITA RANI NANDA	RASHMI NARAYAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/47677/2025	MASANG TUDU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/47678/2025	M/S. MAHULIA W.C.S. LTD, CUTTACK	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
238	D-WP(C)/47681/2025	JIGYANSHU NAYAK	SONITA BISWAL	//	
		VS	VS	0	

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239	D-WP(C)/47682/2025	UNION OF INDIA SABITRI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // 0 //	
240	D-WP(C)/47683/2025	DEBANANDA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
241	D-WP(C)/47685/2025	PARBATI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
242	D-WP(C)/47686/2025	DUSMANTA PENTHEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
243	D-WP(C)/47688/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
244	D-WP(C)/47689/2025	PURNA CHANDRA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
245	D-WP(C)/47690/2025	PRITI PRAJNA LENKA VS UNION OF INDIA	SONITA BISWAL VS	// 0 //	
246	D-WP(C)/47692/2025	NRUSINGHA NARAYAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
247	D-WP(C)/47693/2025	JANARDAN HEMBRAM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
248	D-WP(C)/47696/2025	SRIMAN RABIN PARIDA VS ASST. COMNR OF STATE TAX, BBSR III CIRCLE	ITISHREE TRIPATHY VS	// 0 //	
249	D-WP(C)/47697/2025	PUNYAJIT MISHRA VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	PRASANTA KUMAR SATAPATHY VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/47698/2025	RUSHIKESH NAYAK VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BERHAMPUR-I RANGE	ITISHREE TRIPATHY VS	// ()	
251	D-WP(C)/47699/2025	RAJASHREE SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //	AOD20230000467C202500041
252	D-WP(C)/47701/2025	KAL KMC PP NO 04 NABRA VS THE STATE TAX OFFICER, MAYURBHANJ	UPASANA BAL VS	// () //	AOD20220004095C202500035
253	D-WP(C)/47705/2025	BILASINI BEHERA VS STATE OF ODISHA	LALATENDU KANUNGO VS	// () //	
254	D-WP(C)/47707/2025	KUNA KHOSALA VS STATE TAX OFFICER, CT AND GST, KORAPUT CIRCLE	ITISHREE TRIPATHY VS	// () //	
255	D-WP(C)/47708/2025	JAYANTI BISWAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// () //	
256	D-WP(C)/47709/2025	SOUMENDRA KUMAR PRADHAN VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KANDHAMAL RANGE	DAITARI BEHERA VS	// () //	
257	D-WP(C)/47711/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVA VRAT DEVESH VS	// () //	
258	D-WP(C)/47712/2025	RAMESH PRADHAN VS STATE OF ODISHA	JYOTSNARANI RATH VS	// () //	
259	D-WP(C)/47713/2025	FAROOKH AHMED VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// () //	
260	D-WP(C)/47714/2025	GANESH CHANDRA SHAH VS STATE OF ODISHA	SURYA PRATAP DEO VS	// () //	
261	D-WP(C)/47715/2025	PRADEEP KUMAR MAHAKUD	SUSIL KUMAR PATNAIK	//	

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**FILING REPORT AS ON :18/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/47716/2025	SUNITA CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/47717/2025	NIRANJAN DAS	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/47718/2025	DIGAMBAR BEHERA	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
265	D-WP(C)/47719/2025	PRADIPTA KUMAR BISWAL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47720/2025	SANJIB KUMAR TRIPATHY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/47723/2025	KRANTI PADHAN	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK		//	
268	D-WP(C)/47724/2025	DR.NAMITA MOHANTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47725/2025	MD.IFTEKHAR ALAM	BISWORANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47727/2025	RAJESH KUMAR KAR	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER CGSR AND CENTRAL EXCISE, SAMBALPUR DIVISION, SAMBALPUR		//	
271	D-WP(C)/47728/2025	NILACHAL EDUCATIONAL TRUST, BBSR	PRATYASISH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47729/2025	SANJAY PRADHAN	SUSHANTA KUMAR DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/47730/2025	STATE OF ODISHA MONALISHA DASH VS	ANUPAM RATH VS	// // 0	
274	D-WP(C)/47731/2025	STATE OF ODISHA IMMAUDDIN @IMAN HUSEN VS	BISWORANJAN SWAIN VS	// // 0	
275	D-WP(C)/47733/2025	STATE OF ODISHA PABITRA KUMAR LENKA VS	DEBASIS SAHOO VS	// // 0	
276	D-WP(C)/47734/2025	STATE OF ODISHA JUGAL KISHORE PATEL VS	RABINDRA NATH PRUSTY VS	// // 0	
277	D-WP(C)/47736/2025	STATE OF ODISHA MOHAMMAD AKIL ANSARI VS	BISWORANJAN SWAIN VS	// // 0	
278	D-WP(C)/47737/2025	STATE OF ODISHA SUBODH KUMAR SARANGI VS	SOURAV DAS VS	// // 0	
279	D-WP(C)/47738/2025	STATE OF ODISHA PRAMILA BEHERA VS	BIJAY KUMAR MOHANTY VS	// // 0	
280	D-WP(C)/47741/2025	STATE OF ODISHA MUBARAK ANSARI VS	BISWORANJAN SWAIN VS	// // 0	
281	D-WP(C)/47743/2025	STATE OF ODISHA PADMA LOCHAN PATRA VS	PRAVASH CHANDRA JENA VS	// // 0	
282	D-WP(C)/47745/2025	STATE OF ODISHA JYOTINDRA SAHU VS	NISHIKANTA MOHAPATRA VS	// // 0	AOR20230000872C202500101
283	D-WP(C)/47747/2025	STATE OF ODISHA NIRANJAN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // 0 //	

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284	D-WP(C)/47748/2025	BIBHUTI KUMAR KARKARA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500139
285	D-WP(C)/47749/2025	GOPAL KRUSHNA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500275
286	D-WP(C)/47750/2025	ABDUL HAMID ANSARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
287	D-WP(C)/47752/2025	JAGNYA NARAYAN SHG, ARAKHAPUR, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //	
288	D-WP(C)/47753/2025	MANJULATA MISRA VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// 0 //	
289	D-WP(C)/47754/2025	NIRANJAN NAYAK VS COMMISSIONER, LAND RECORD AND SETTLEMENT CUTTACK,	NIROD KUMAR SAHU VS	// 0 //	
290	D-WP(C)/47755/2025	MAA DAKHINAKALI SHG, ACHULI, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //	
291	D-WP(C)/47756/2025	DR.INDU YADAV VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
292	D-WP(C)/47758/2025	GOLAP JENA VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //	
293	D-WP(C)/47759/2025	DUHSASAN PAHI @ DUSHASAN PAHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	
294	D-WP(C)/47761/2025	GURUDAYAL SINGH VS THE STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
295	D-WP(C)/47762/2025	CHHINDERPAL KAUR	KOUSIK ANANDA GURU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/47763/2025	DHIREN KUMAR BAL	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/47765/2025	SANGITA MALLICK	MADAN SUNDAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/47767/2025	NIRAKARA BHOLA	SATYANARYAN MOHAPATRA	//	
		VS	VS	0	
		VICE-CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	
299	D-WP(C)/47768/2025	RAMA CHANDRA MALLICK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/47769/2025	CHANDAN KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/47770/2025	DEEPAK SAHOO @ DEEPAK KUMAR SAHOO	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
302	D-WP(C)/47771/2025	MAA SARASWATI SHG, GANJAM	JYOTSNA RANI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/47772/2025	MUKTESWAR SHG, GANJAM	JYOTSNA RANI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/47773/2025	RUDRA PRASANNA MISHRA	SAYANTAN PANDA	//	
		VS	VS	0	
		BANK OF BARODA, VADODARA		//	
305	D-WP(C)/47774/2025	M/S. BUDHARAJA MINING AND CONSTRUCTION LTD., KHURDA	AKHIL KUMAR	//	
		VS	VS	0	
		ODISHA MINING CORPORATION LTD., KHURDA		//	
306	D-WP(C)/47775/2025	PRADHAN MANTRI SHRI MANINAGESWAR GOVT. HSG BHOJIPALLI, BUNDA, MADHUPUR, BILASORE	HSG BHOJIPALLI, BUNDA, MADHUPUR, BILASORE	//	
		VS	VS	0	

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**FILING REPORT AS ON :18/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/47776/2025	GOVT. OF ODISHA RAGHUNATH @ RAMAKANTA MOHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
308	D-WPCRL/35699/2025	NIRMALA RAY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //	
309	D-ABLAPL/35543/2025	BIBEK GIRI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	RASGOBINDPUR /422 /2025 () //	AOR20230000623C202500043
310	D-ABLAPL/35544/2025	ANIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /322 /2025 () //	
311	D-ABLAPL/35545/2025	SHAIK SHABBIR @ SABIR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /389 /2025 () //	
312	D-ABLAPL/35547/2025	KAILASH GHADAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /432 /2025 () //	
313	D-ABLAPL/35548/2025	AKASH GOUDA @ KALIA GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GOSANINUAGAM /331 /2025 () //	
314	D-ABLAPL/35550/2025	OM PRAKASH BEHERA @ OM BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S. (TITILAGARH) /56 /2025 () //	
315	D-ABLAPL/35554/2025 ABLAPL/13368/2025	HIMANSU CHAKRABARTY @ HIMANSHU CHAKRABARTY VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /308 /2025 () //	AOR20220001390C202500078
316	D-ABLAPL/35556/2025	NISHIMITA KUJUR VS STATE OF ODISHA	UMAKANTA BARIK VS	SECTOR-15 /37 /2025 () //	AOR20220001390C202500079
317	D-ABLAPL/35557/2025	MANOJ PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NANDIPADA /350 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/35558/2025	JAGANNATH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NANDIPADA /351 /2025 () //	
319	D-ABLAPL/35559/2025	MANOJ PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NANDIPADA /343 /2025 () //	
320	D-ABLAPL/35560/2025	JAGANNATH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NANDIPADA /353 /2025 () //	
321	D-ABLAPL/35563/2025	PINTU @ SANJAY SWAIN @ MAJHLA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500285
322	D-ABLAPL/35569/2025	SEKHAR CHANDRA MISHRA @ SEKHAR MISHRA VS STATE OF ODISHA	ASHESH KUMAR PRUSTY VS	MAHILA P.S.(BBSR) /354 /2025 () //	AOD20240000656C202500042
323	D-ABLAPL/35570/2025	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI MODEL /350 /2025 () //	
324	D-ABLAPL/35574/2025	JANI KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHUSURI /521 /2025 () //	AOR20220001303C202500067
325	D-ABLAPL/35576/2025	PRAMOD KUMAR MAHARNA VS STATE OF ODISHA	ANITA SAHOO VS	//0 () //	
326	D-ABLAPL/35578/2025	SUMIT SINHA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	JHIRPANI P.S. /87 /2022 () //	
327	D-ABLAPL/35586/2025	JAGABANDHU DAS VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHAMNAGAR /380 /2025 () //	
328	D-ABLAPL/35587/2025	HRUSHIKESH @ HRUSHIKESHA GIRI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /377 /2025 () //	
329	D-ABLAPL/35593/2025	SANTOSH KUMAR PADHAN	RAJJEET ROY	DEOGAON /334 /2025	AOR20220001462C202500135

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/35594/2025	ANIL BEJA @ ANIL BHUMIA	AMIT KUMAR SAHU	JEYPORE MAHILA /124 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/35596/2025	NIHAR SINGH @ BISWAJIT SINGH	AMLAN SHAKTI PAUL	BADAGODA P.S. /631 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/35598/2025	PRATAP SAHOO	PITAMBAR JENA	MAHILA P.S.(BBSR) /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/35599/2025	DINESH BEHERA	MD. HAKIM KHAN	KANDARPUR /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/35604/2025	RAMALAL TANDI	SARAT KUMAR JENA	AMBABHONA /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35612/2025	SUBHA KANTA PRADHAN	SAKTI PRASAD DAS	BHARATPUR PS /758 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35618/2025	SANJIB KUMAR DAS	SAILABALA JENA	AUL /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35623/2025	KIRAN KUMAR NAHAK	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /849 /2025	AOD20240000170C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35624/2025	BAYAMAN BAGARTTI	PRAMOD CHANDRA SEJPADA	GOCHHAPADA /17 /2020	AOR20220001394C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35626/2025	STEPHEN @ STIPHEN JOSEPH	SUSANTA KUMAR TRIPATHY	PURI TOWN /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35629/2025	PRADEEP KUMAR SAMANTRAY	PRATIK NAYAK	PAHALA /386 /2025	
		VS	VS	()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-ABLAPL/35631/2025	STATE OF ODISHA KUSMAN TANDI VS	NIRANJAN PANDA VS	// BRAJARAJNAGAR /198 /2025 ()	
342	D-ABLAPL/35632/2025	STATE OF ODISHA RAMESH NAYAK VS	MD. GOLAM MADANI VS	// BHANDARIPOKHARI /468 /2025 ()	
343	D-ABLAPL/35634/2025	STATE OF ODISHA SAPAN KUMAR SAHU @ SAPAN SAHU VS	PARSURAM PANDA VS	// BALIAPAL /273 /2025 ()	
344	D-ABLAPL/35635/2025	STATE OF ODISHA BHAGYA LATA MALIK @ BHAGABATI VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /82 /2025 ()	AOR20220001615C202500217
345	D-ABLAPL/35645/2025	STATE OF ODISHA SAGAR DAS VS	SONALI ROUT VS	// CHANDABALI /457 /2025 ()	
346	D-ABLAPL/35647/2025	STATE OF ODISHA BIKASH CHANDRA BEHERA VS	GYANA RANJAN DHAL VS	// TOMANDO /141 /2020 ()	
347	D-ABLAPL/35649/2025	STATE OF ODISHA PAPU JENA VS	BIRAJA PRASAD NANDA VS	// BANARAPAL /593 /2025 ()	
348	D-ABLAPL/35650/2025	STATE OF ODISHA SATYANARAYAN BEHERA VS	BIJAYA KUMAR RAGADA VS	// AIRPORT P.S. /195 /2025 ()	
349	D-ABLAPL/35651/2025	STATE OF ODISHA VIKY @ PRAVANJAN BISWAL VS	RANJIT MOHANTY VS	// PATKURA /301 /2023 ()	
350	D-ABLAPL/35652/2025	STATE OF ODISHA SURENDRA SAHOO VS	MD. RIAZ VS	// DHAMNAGAR /12 /2019 ()	
351	D-ABLAPL/35655/2025	STATE OF ODISHA TRILOCHAN KOK @ TRILOCHAN KAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// SUNDARGARH TOWN /535 /2025 () //	

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352	D-ABLAPL/35658/2025	PRAKASH LENKA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIAPADA /627 /2025 () //	AOD20240000364C202500210
353	D-ABLAPL/35660/2025	BAMADEBA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /90 /2021 () //	AOD20240000366C202500010
354	D-ABLAPL/35670/2025	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	/ /0 () //	
355	D-ABLAPL/35676/2025	DEEPAK @ DEEPAK KUMAR ROUSTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KUDANAGARI /64 /2025 () //	
356	D-ABLAPL/35678/2025	SATURA @ SATRUGHNA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANANDAPUR /302 /2025 () //	
357	D-ABLAPL/35680/2025	MILI BEHERA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	MAHAKALPARA /321 /2025 () //	
358	D-ABLAPL/35682/2025	JITENDRA @ JYOTIRANJAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2025 () //	
359	D-ABLAPL/35686/2025	KRUPASINDHU BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /95 /2025 () //	
360	D-ABLAPL/35687/2025	MANGULU SUANSIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
361	D-ABLAPL/35688/2025	ANANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /410 /2023 () //	
362	D-ABLAPL/35689/2025	IRSHAD AHMED VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	/ /0 () //	
363	D-ABLAPL/35690/2025	KRUSHNA CH. DALEI @ KRUSHNA CHANDRA DALEI	JYOTIRMAYA SAHOO	INFOVALLY UPD BHUBANESWAR /284 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/35692/2025	UJJWAL KUMAR BEHERA	RAJKISHORE SWAIN	BARANGA /617 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/35693/2025	ARJUN BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/35697/2025	RAMA CHANDRA DASH	ANIRUDHA DAS	PHIRINGIA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/35700/2025	UDUMA HANSDAH	SURYAKANTA DWIBEDI	MURUDA /393 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/35702/2025	TINKU KUMAR @ MOTA	ANIRUDHA DAS	G.R.P.S. (TITILAGARH) /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/35707/2025	PRAMOD DORA	ABHAS MOHANTY	JEYPORE TOWN /226 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/35709/2025	SAYED ARSHAD ALI	ABHAS MOHANTY	JAGATSINGPUR /907 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :18/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/33788/2025 WPCRL/ /	SRIBATSHA KUMAR MALLICK MP	BIKRAM CHANDRA GHADEI	39/2025
2	D-SAO/22814/2025 SAO/8/2025	BADAL KUMAR NAYAK MP		59/2025
3	D-TRPCRL/35667/2025 TRPCRL/ /	UDHAB PAIK MP	SURESH CHANDRA PRADHAN	108/2025
4	D-MSA/44046/2025 MSA/ /	AJAYA KUMAR CHOUDHURY MP	SUDEEP KUMAR SARANGI	132/2025
5	D-LAA/47659/2025 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION) MP	M.G.EASTBODKSMOCHANNXX(C, GIC)URDA	247/2025
6	D-LAA/47659/2025 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION) MP	M.G.EASTBODKSMOCHANNXX(C, GIC)URDA	248/2025
7	D-SA/3/1999 SA/3/1999	ADEITA MP	M/S.B.H.MOHANTY, DWARIKA PRASAD MOHANTY	314/2025
8	D-SA/3/1999 SA/3/1999	ADEITA MP	M/S.B.H.MOHANTY	315/2025
9	D-SA/3/1999 SA/3/1999	ADEITA MP	M/S.B.H.MOHANTY	316/2025
10	D-JCRLA/18066/2025 JCRLA/93/2025	GURUCHARAN SAHU MP	ADV.	378/2025
11	D-JCRLA/18066/2025 JCRLA/93/2025	GURUCHARAN SAHU MP	ADV.	379/2025
12	D-JCRLA/4/2018 JCRLA/4/2018	SUDARSHAN ROUT MP	BIJAYALAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY	380/2025
13	D-TRP(C)/47635/2025 TRP(C)/ /	SWAPNA MONALISA TRIPATHY @ ACHARYAN MP	WLAN SHAKTI PAUL	438/2025
14	D-TRP(C)/47676/2025 TRP(C)/ /	MINATI NAYAK MP	LAMBODAR ACHARI	439/2025
15	D-CONTC/5239/2023 CONTC/5239/2023	DEBI PRASANNA PARIJA MP		449/2025
16	D-RVWPET/40534/2025 RVWPET/ /	MANJU BEHERA MP	BHABANI SHANKAR MISHRA (3)	454/2025
17	D-RVWPET/42037/2025 RVWPET/ /	MUNA SAHOO MP	ADV	455/2025
18	D-RPFAM/47704/2025 RPFAM/ /	SUDARSHAN KHARA @ SUDARSHAN KHARA MP	CHANDRAJIT RANJAN TRIPATHY	542/2025
19	D-RPFAM/27949/2025 RPFAM/190/2025	APURBA RANJAN MOHANTY MP	M/S.PRANAYANEE DASMOHAPATRA, P.M. DASMOHAPATRA,S.S. SAH	543/2025
20	D-RPFAM/27949/2025 RPFAM/190/2025	APURBA RANJAN MOHANTY MP	M/S.PRANAYANEE DASMOHAPATRA, P.M. DASMOHAPATRA,S.S. SAH	544/2025
21	D-CMAPL/47626/2025 CMAPL/ /	JALLI BEHERA MP	ADV.	568/2025
22	D-CMAPL/47639/2025 CMAPL/ /	RUKMINI PRADHAN MP	ADV.	569/2025
23	D-CMAPL/47702/2025 CMAPL/ /	BAISHNABA CHARAN ROUT MP	ADV.	570/2025
24	D-MATA/213/2023 MATA/213/2023	BHASKAR NAYAK MP	M/S PRAMOD KUMAR MISHRA, B.K MISHRA, G.C BEHERA	652/2025
25	D-MATA/45873/2025 MATA/ /	RAMESH CHANDRA NAYAK MP	NISHIKANTA MISHRA	653/2025
26	D-FAO/47599/2025	MANAGER, LEGAL, M/S. RELIANCE GENERAL INSURANCE CO.LTD., BBSR		

	FAO/ /	MP		1005/2025
27	D-FAO/47601/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	FAO/ /	MP		1006/2025
28	D-FAO/47601/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	FAO/ /	MP		1007/2025
29	D-FAO/47079/2025	M/S. NEW INDIA ASSURANCE CO LTD.	SUDEEP KUMAR SARANGI	
	FAO/ /	MP		1008/2025
30	D-FAO/45634/2025	THE D.M., M/S. NATIONAL INSURANCE CO	PRADIP KUMAR MOHANTY	
	FAO/ /	MP		1009/2025
31	D-FAO/47651/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	FAO/ /	MP		1010/2025
32	D-FAO/47651/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	FAO/ /	MP		1011/2025
33	D-BLAPL/25062/2025	SATYABRATA PANDA	ASUTOSH TRIPATHY	
	BLAPL/8714/2025	MP		1105/2025
34	D-BLAPL/32704/2025	SIVAKUMAR GANGATHARAN @ G.SIVAKUMAR	SANKUNTALA GHOSH	
	BLAPL/11296/2025	MP		1106/2025
35	D-BLAPL/35674/2025	RAJKISHORE DAS @ RAJU DAS	DEBIDUTTA MOHAPATRA	
	BLAPL/ /	MP		1107/2025
36	D-BLAPL/9789/2025	SANGRAM DIGAL		
	BLAPL/3599/2025	MP		1108/2025
37	D-BLAPL/10812/2025	ASHOK BEHERA		
	BLAPL/4165/2025	MP		1109/2025
38	D-CRLREV/35552/2025	MANAV CHANDRA SINGH	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1337/2025
39	D-CRLREV/35555/2025	BISHNU PRASAD SAHU	GYANA RANJAN MAHAPATRA	
	CRLREV/ /	MP		1338/2025
40	D-CRLREV/33919/2025	SAROJINI GOCHHI	BIBHUDDHENDRA KUMAR RATH	
	CRLREV/ /	MP		1339/2025
41	D-CRLREV/35605/2025	JASOMATI BHANJDEO	MANOJ KUMAR MOHANTY (2)	
	CRLREV/ /	MP		1340/2025
42	D-CRLREV/35605/2025	JASOMATI BHANJDEO	MANOJ KUMAR MOHANTY (2)	
	CRLREV/ /	MP		1341/2025
43	D-CRLREV/35653/2025	SURYAKANTA SAHOO	PULAKESH MOHANTY	
	CRLREV/ /	MP		1342/2025
44	D-CRLREV/29903/2025	LIPIKA SAHOO	PRANAYANEE DASMOHAPATRA	
	CRLREV/812/2025	MP		1343/2025
45	D-CRLREV/35671/2025	SUSHANTA KUMAR BARIK @ SUSANTA BARIK	PRADIP DASH	
	CRLREV/ /	MP		1344/2025
46	D-CRLREV/34352/2025	RANJAN KUMAR SAHOO	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		1345/2025
47	D-CRLREV/35705/2025	BINODINI PANIGRAHI	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1346/2025
48	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		1567/2025
49	D-RSA/229/2004	NABA KU.MAITY	M/S.S.P.MISHRA	
	RSA/229/2004	MP		1568/2025
50	D-RSA/67/2019	LEENA DUTTA	M/S.U.C.MISHRA	
	RSA/67/2019	MP		1569/2025
51	D-RSA/290/2004	DILLI BISWAL	M/S.BISWANATH RATH	
	RSA/290/2004	MP		1570/2025
52	D-RSA/290/2004	DILLI BISWAL	M/S.BISWANATH RATH, BIKRAM SENAPATI	
	RSA/290/2004	MP		1571/2025
53	D-RSA/290/2004	DILLI BISWAL	M/S.BISWANATH RATH	
	RSA/290/2004	MP		1572/2025
54	D-RSA/47694/2025	BALUNKESWAR RAUT	SOUMYA MISHRA	
	RSA/ /	MP		1573/2025
55	D-RSA/47694/2025	BALUNKESWAR RAUT	SOUMYA MISHRA	
	RSA/ /	MP		1574/2025
56	D-RSA/41/2003	SASUPALLI NARAYANAMA		
	RSA/41/2003	MP		1575/2025
57	D-RSA/21/2023	SABITRI UPADHYAY	PRAFULLA CHANDRA ACHARYA	
	RSA/21/2023	MP		1576/2025

58	D-RSA/21/2023 RSA/21/2023	SABITRI UPADHYAY MP	PRAFULLA CHANDRA ACHARYA	1895/2025
59	D-RSA/21/2023 RSA/21/2023	SABITRI UPADHYAY MP	PRAFULLA CHANDRA ACHARYA	1896/2025
60	D-RSA/47726/2025 RSA/ /	NIYATI PATEL MP	SHEJAL HARICHANDAN	1897/2025
61	D-RSA/579/2023 RSA/579/2023	KANCHAN BHOI MP	DEBENDRA KUMAR SAHOO 1	1898/2025
62	D-RSA/47764/2025 RSA/ /	SUBHA NARAYAN ROUT MP	GYANA RANJAN MAHAPATRA	1899/2025
63	D-CMP/1491/2018 CMP/1491/2018	PRACHYASUMAN MOHANTY MP	M/S.SOUMYA MISHRA	1900/2025
64	D-CMP/36458/2025 CMP/1589/2025	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	1901/2025
65	D-CMP/36458/2025 CMP/1589/2025	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	1902/2025
66	D-CMP/47744/2025 CMP/ /	AUXILIUM CONVERT SCHOOL,KANDHAMAR MP	KARUNAKAR GAYA	1903/2025
67	D-CMP/47740/2025 CMP/ /	RABINDRA BEHERA MP	PRASANTA KUMAR SATAPATHY	1904/2025
68	D-CMP/47766/2025 CMP/ /	TUNAMANI BISWAL MP	SANJIB KUMAR BHANJADEO	1905/2025
69	D-ABLAPL/25607/2025 ABLAPL/9999/2025	BISWARANJAN BARAL @ BABU BARAL MP		1906/2025
70	D-ABLAPL/25105/2025 ABLAPL/9905/2025	GANESH KUMAR DAS MP		1907/2025
71	D-ABLAPL/23136/2025 ABLAPL/9183/2025	SHYAMAL KUMAR BEHERA @ SHYAM KUMAR BEHERA MP		1908/2025
72	D-ABLAPL/22279/2024 ABLAPL/8006/2024	BASANTA KUMAR MALIK @ BASANTA KUMAR NARAYAN PANDA MP		1909/2025
73	D-MACA/32451/2025 MACA/ /	D.M., M/S. IFFCO TOKIO GENERAL INSURANCE CO.LTD., SAMBAPRASAD DUTTA MP		1910/2025
74	D-MACA/47597/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., SAMBAPRASAD DUTTA MP		1911/2025
75	D-MACA/47597/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., SAMBAPRASAD DUTTA MP		1912/2025
76	D-MACA/47605/2025 MACA/ /	MANAGER, LEGAL HUB, NEW INDIA ASSURANCE CO.LTD., SOMNATH ROY MP		1913/2025
77	D-MACA/47605/2025 MACA/ /	MANAGER, LEGAL HUB, NEW INDIA ASSURANCE CO.LTD., SOMNATH ROY MP		1914/2025
78	D-MACA/47623/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTD., SAMBAPRASAD DUTTA MP		1915/2025
79	D-MACA/47623/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTD., SAMBAPRASAD DUTTA MP		1916/2025
80	D-MACA/46412/2025 MACA/ /	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., JHARSUGUDA MP		1917/2025
81	D-MACA/47710/2025 MACA/ /	BIGHNARAJ BEHERA MP	DHANANJAYA MUND	1918/2025
82	D-MACA/47710/2025 MACA/ /	BIGHNARAJ BEHERA MP	DHANANJAYA MUND	1919/2025
83	D-MACA/40378/2025 MACA/ /	LIBERTY GENERAL INSURANCE LTD.,BBSR MP	SADAM ALI KHAN	1920/2025
84	D-MACA/41130/2025 MACA/ /	M/S. LIBERTY GENERAL INSURANCE COMPANY LTD.,BBSR MP	HANAM ALI KHAN	1921/2025
85	D-MACA/47722/2025 MACA/ /	B.M., NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH ROY	1922/2025
86	D-MACA/47722/2025 MACA/ /	B.M., NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH ROY	1923/2025
87	D-MACA/47760/2025 MACA/ /	MANAGER,(LEGAL), RELIANCE GENERAL INSURANCE CO.LTD., BBSR MP	SUBRAT SINGH THYD., BBSR	1924/2025
88	D-CRLA/688/2023 CRLA/688/2023	PITA@PITABAS DANDSENA MP	AMITAV TRIPATHY	1925/2025
89	D-CRLA/25201/2025	BABULU@BABUL KU. NAYAK	BIKASH CHANDRA PARIJA	1926/2025

	CRLA/992/2025	MP		3167/2025
90	D-CRLA/35579/2025	SAPAN KUMAR NAYAK	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		3168/2025
91	D-CRLA/35579/2025	SAPAN KUMAR NAYAK	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		3169/2025
92	D-CRLA/34223/2025	AJU MUKHI	DEEPAK KU SAHOO	
	CRLA/ /	MP		3170/2025
93	D-CRLA/31602/2025	ASHOK PENTHEI @ LUHURA	ASHOK KUMAR SARANGI	
	CRLA/ /	MP		3171/2025
94	D-CRLA/34361/2025	SUDARSHAN SETHY @ SUDARSAN SETHISULOCHANA PATRO		
	CRLA/ /	MP		3172/2025
95	D-CRLA/34361/2025	SUDARSHAN SETHY @ SUDARSAN SETHISULOCHANA PATRO		
	CRLA/ /	MP		3173/2025
96	D-CRLMC/18293/2025	PRAKASH TRIPATHY		
	CRLMC/2306/2025	MP		3424/2025
97	D-CRLMC/35553/2025	JAYASHREE ROUT	SARATHI JYOTI MOHANTY	
	CRLMC/ /	MP		3425/2025
98	D-CRLMC/29419/2025	SARASWATI DEVI	PRASANTA KUMAR JENA	
	CRLMC/4019/2025	MP		3426/2025
99	D-CRLMC/35571/2025	BHOJRAJ PADHAN	DEVASHIS PANDA	
	CRLMC/4837/2025	MP		3427/2025
100	D-CRLMC/27618/2025	DIBA @ DIBAKAR DEHURY		
	CRLMC/3714/2025	MP		3428/2025
101	D-CRLMC/35577/2025	SAMIR KUMAR BANA	PRIYA RANJAN SINGH	
	CRLMC/ /	MP		3429/2025
102	D-CRLMC/33384/2025	LILIRANI PARIDA	ANANGA KUMAR OTTA	
	CRLMC/4570/2025	MP		3430/2025
103	D-CRLMC/35585/2025	DULI @ BULI PRADHAN	PURNA CHANDRA DAS	
	CRLMC/ /	MP		3431/2025
104	D-CRLMC/35591/2025	K.PRAKASH DORA	ANIMA KUMARI DEI	
	CRLMC/ /	MP		3432/2025
105	D-CRLMC/34883/2025	NIRUPAMA SAHOO	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		3433/2025
106	D-CRLMC/35610/2025	ASHWINI KUMAR BEHERA	SAROJ KUMAR DASH	
	CRLMC/ /	MP		3434/2025
107	D-CRLMC/35610/2025	ASHWINI KUMAR BEHERA	SAROJ KUMAR DASH	
	CRLMC/ /	MP		3435/2025
108	D-CRLMC/28503/2025	ASHOK KUMAR SWAIN		
	CRLMC/4112/2025	MP		3436/2025
109	D-CRLMC/35501/2025	ADITYA KUMAR MOHAPATRA	LAXMIKANTA TRIPATHY	
	CRLMC/4830/2025	MP		3437/2025
110	D-CRLMC/35630/2025	PRAKASH KUMAR KAR	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		3438/2025
111	D-CRLMC/35630/2025	PRAKASH KUMAR KAR	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		3439/2025
112	D-CRLMC/32918/2025	RAGHURAJ SAHU@RAGHUNATH SAHU		
	CRLMC/4496/2025	MP		3440/2025
113	D-CRLMC/26894/2025	CHAKRADHAR BARIK	SAPAN KUMAR LENKA	
	CRLMC/ /	MP		3441/2025
114	D-CRLMC/35648/2025	M/S. ODISHA INFRATECH PVT. LTD.(OIPL)	RUPENDRA KUMAR KANUNGO	
	CRLMC/ /	MP		3442/2025
115	D-CRLMC/27131/2025	SANTOSH KUMAR BEHERA	PRANAB KUMAR GHOSE	
	CRLMC/3713/2025	MP		3443/2025
116	D-CRLMC/35657/2025	SATYAJIT ROUT	MD. GOLAM MADANI	
	CRLMC/ /	MP		3444/2025
117	D-CRLMC/31133/2025	RABI PALEI@RABINDRA PALEI		
	CRLMC/4187/2025	MP		3445/2025
118	D-CRLMC/33319/2025	JIMUT PATTOJOSHI	AVIJIT PAL	
	CRLMC/ /	MP		3446/2025
119	D-CRLMC/35701/2025	SATYANARAYAN PRADHAN	PRATIK NAYAK	
	CRLMC/ /	MP		3447/2025
120	D-CRLMC/35703/2025	JEEBAN SAHU @ ALOK SAHU	ANWESHA MISHRA	
	CRLMC/ /	MP		3448/2025

121	D-CRLMC/35704/2025 CRLMC/ /	SATYANANDA PATTASANI@BAPUNA MP	SANJIB KUMAR BHANJADEO	3449/2025
122	D-WA/47587/2025 WA/ /	HIRAMANI MURMU MP	SARADA PRASAD DASH	4475/2025
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4476/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4477/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4478/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4479/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4480/2025
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4481/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4482/2025
130	D-WA/47654/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	4483/2025
131	D-WA/47654/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	4484/2025
132	D-WA/47655/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4485/2025
133	D-WA/47655/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4486/2025
134	D-WA/47673/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4487/2025
135	D-WA/47673/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4488/2025
136	D-WA/45949/2025 WA/ /	M/S.ADARSH NOBEL CORPORATION LTD. MP	<del>SKHURDI</del> SHANKAR PADHY	4489/2025
137	D-WA/47703/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	4490/2025
138	D-WA/47703/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	4491/2025
139	D-WA/27912/2025 WA/ /	JEEBANANANDA CHHURIA MP	KIRAN ROUT	4492/2025
140	D-WP(C)/41234/2025 WP(C)/29162/2025	KRISHNA SAHOO MP	GOPINATH SETHI	20697/2025
141	D-WP(C)/47578/2025 WP(C)/ /	THAKURA TUDU MP	AVIJIT PATNAIK	20698/2025
142	D-WP(C)/2451/2025 WP(C)/2193/2025	RANJAN BEHERA MP	SUSHANTA KUMAR PRADHAN	20699/2025
143	D-WP(C)/40909/2025 WP(C)/28728/2025	ANTARYAMI SAHOO MP	PRANAB RANJAN CHHATOI	20700/2025
144	D-WP(C)/47580/2025 WP(C)/ /	DEBADUTTA MOHANTY MP	RAKESH KUMAR MALLICK	20701/2025
145	D-WP(C)/47581/2025 WP(C)/ /	SIVARAM GOUDA MP	KAMALAKANTA NAYAK	20702/2025
146	D-WP(C)/47582/2025 WP(C)/ /	SIMANCHAL SWAIN MP	KAMALAKANTA NAYAK	20703/2025
147	D-WP(C)/47584/2025 WP(C)/ /	KUSHA NAYAK MP	KAMALAKANTA NAYAK	20704/2025
148	D-WP(C)/42997/2025 WP(C)/ /	SABUR SAHA MP	MAMATA MISHRA	20705/2025
149	D-WP(C)/44039/2025 WP(C)/31888/2025	JANAKI BISWAL MP	BISWAJIT PASAYAT	20706/2025
150	D-WP(C)/46875/2025 WP(C)/32991/2025	PREMRAJ PRADHANI MP	RAMAKANTA DAS	20707/2025
151	D-WP(C)/47594/2025 WP(C)/ /	SHUSILA DEI @ NAYAK MP	SRINIVAS MOHANTY	20708/2025
152	D-WP(C)/27195/2025	SRINIBAS MANTRY	SHAKTI DATTA TRIPATHY	

	WP(C)/18719/2025	MP		20709/2025
153	D-WP(C)/47600/2025 WP(C)/ /	SNEHAJALI SENAPATI MP	GYANA RANJAN SETHI	20710/2025
154	D-WP(C)/47603/2025 WP(C)/ /	SANDHYARANI DASH MP	KUNAL KUMAR SWAIN	20711/2025
155	D-WP(C)/47607/2025 WP(C)/ /	UTTAM KUMAR GARANAYAK MP	JIBANKANTA PATTANAIAK	20712/2025
156	D-WP(C)/47606/2025 WP(C)/ /	THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, PRINCIPAL OFFICE, JAWAHARLAL NEHRU MARG, BBSR MP	PREMANANDA MOHANTY	20713/2025
157	D-WP(C)/47609/2025 WP(C)/ /	MANOJ KUMAR MAHAKUD MP	PREMANANDA MOHANTY	20714/2025
158	D-WP(C)/44370/2025 WP(C)/31232/2025	UDDHABA BARIK MP		20715/2025
159	D-WP(C)/47602/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	20716/2025
160	D-WP(C)/27426/2025 WP(C)/19234/2025	BISWAJIT NAYAK MP		20717/2025
161	D-WP(C)/27423/2025 WP(C)/19248/2025	BASANTI MUDULI MP		20718/2025
162	D-WP(C)/47617/2025 WP(C)/ /	PREMANANDA PRADHAN MP	GYANA RANJAN SETHI	20719/2025
163	D-WP(C)/47618/2025 WP(C)/ /	KARTIK CHANDRA PATRA MP	ASIT KUMAR JENA	20720/2025
164	D-WP(C)/47620/2025 WP(C)/32989/2025	DEBADARSI PRASAD KAR MP	NIRANJAN NAYAK	20721/2025
165	D-WP(C)/18513/2014 WP(C)/18513/2014	BISWAJIT SATPATHY MP	M/S.SATYARANJAN MOHAPATRA	20722/2025
166	D-WP(C)/18513/2014 WP(C)/18513/2014	BISWAJIT SATPATHY MP	M/S.SATYARANJAN MOHAPATRA	20723/2025
167	D-WP(C)/18513/2014 WP(C)/18513/2014	BISWAJIT SATPATHY MP	M/S.SATYARANJAN MOHAPATRA	20724/2025
168	D-WP(C)/47627/2025 WP(C)/ /	AMITA PATNAIK MP	ADWITIYA SATPATHY	20725/2025
169	D-WP(C)/47630/2025 WP(C)/ /	MEERA TRIPATHY MP	BIVUDATTA CHALAN	20726/2025
170	D-WP(C)/47622/2025 WP(C)/ /	RAJ KUMAR AGRAWAL MP	SUDHASHREE PASAYAT	20729/2025
171	D-WP(C)/47625/2025 WP(C)/32973/2025	M/S HARIOM ENTERPRISE MP	KANANBALA ROY CHOUDHURY	20731/2025
172	D-WP(C)/20325/2014 WP(C)/20325/2014	STATE MP	AGA	20732/2025
173	D-WP(C)/47636/2025 WP(C)/ /	SUNITA NAIK MP	JYOTI PATNAIK	20733/2025
174	D-WP(C)/47638/2025 WP(C)/ /	JAY PRAKASH SETHY MP	SATYAJIT MOHAPATRA (2)	20734/2025
175	D-WP(C)/21100/2017 WP(C)/21100/2017	PURNA CH.CHHOTRAY MP	M/S.B.DAS, M/S ABHISHEK DASH, A.MISHRA	20735/2025
176	D-WP(C)/47642/2025 WP(C)/ /	SUBHA SHREE SAHOO MP	BISWAJIT NAYAK	20736/2025
177	D-WP(C)/47649/2025 WP(C)/ /	KAMANIYA KISAN MP	RABINDRANATH DAS	20737/2025
178	D-WP(C)/2903/2025 WP(C)/2340/2025	SAROJ KUMAR DAS MP	DEBIDUTTA MOHAPATRA	20738/2025
179	D-WP(C)/47669/2025 WP(C)/ /	M.PRADIPA KUMAR PATRA MP	ARUPANANDA GOSWAMY	20739/2025
180	D-WP(C)/14841/2014 WP(C)/14841/2014	PRAVATI BISWAL MP		20740/2025
181	D-WP(C)/14839/2014 WP(C)/14839/2014	DEBENDRA MOHANTY MP		20741/2025
182	D-WP(C)/47645/2025 WP(C)/ /	MAMALISA GUDIA MP	SUKANTA KUMAR DALAI	20742/2025
183	D-WP(C)/47681/2025 WP(C)/ /	JIGYANSHU NAYAK MP	SONITA BISWAL	20743/2025

184	D-WP(C)/47685/2025 WP(C)/ /	PARBATI SAHOO MP	AKSHAYA KUMAR PANDEY	20744/2025
185	D-WP(C)/10281/2025 WP(C)/7848/2025	SANJUKTA SOREN MP	SASANKA SEKHAR PAIKRAY,SANTANU KUMAR SARANGI (SR. ADV)	20745/2025
186	D-WP(C)/47690/2025 WP(C)/ /	PRITI PRAJNA LENKA MP	SONITA BISWAL	20746/2025
187	D-WP(C)/47646/2025 WP(C)/ /	SURAJ KUMAR RANASINGH MP	SUKANTA KUMAR DALAI	20747/2025
188	D-WP(C)/50682/2024 WP(C)/30796/2024	RABINDRA KUMAR PADHY MP	UPENDRA KUMAR SAMAL	20748/2025
189	D-WP(C)/47697/2025 WP(C)/ /	PUNYAJIT MISHRA MP	PRASANTA KUMAR SATAPATHY	20749/2025
190	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20750/2025
191	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20751/2025
192	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20752/2025
193	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20753/2025
194	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20754/2025
195	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20755/2025
196	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20756/2025
197	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20757/2025
198	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20758/2025
199	D-WP(C)/47647/2025 WP(C)/ /	RUPAK TAREI MP	SUKANTA KUMAR DALAI	20759/2025
200	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20760/2025
201	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20761/2025
202	D-WP(C)/47708/2025 WP(C)/ /	JAYANTI BISWAL MP	RAJESH RANJAN SAHOO	20762/2025
203	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20763/2025
204	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20764/2025
205	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20765/2025
206	D-WP(C)/1363/2004 WP(C)/1363/2004	GOURANGA CH.JENA MP	M/S.RAM PR. MOHAPATRA	20766/2025
207	D-WP(C)/47648/2025 WP(C)/ /	PRAKASH JYOTI MAHAKUD MP	SUKANTA KUMAR DALAI	20767/2025
208	D-WP(C)/47714/2025 WP(C)/ /	GANESH CHANDRA SHAH MP	SURYA PRATAP DEO	20768/2025
209	D-WP(C)/2685/2024 WP(C)/2021/2024	SAKILA HANSDHA MP	SANKAR PRASAD PANI	20769/2025
210	D-WP(C)/23009/2024 WP(C)/13292/2024	HEMANTA MURMU MP	SANKAR PRAASAD PANI	20770/2025
211	D-WP(C)/47715/2025 WP(C)/ /	PRADEEP KUMAR MAHAKUD MP	SUSIL KUMAR PATTNAIK	20771/2025
212	D-WP(C)/47650/2025 WP(C)/ /	MANORANJAN SAMAL MP	GHANASHYAM DASH	20772/2025
213	D-WP(C)/47723/2025 WP(C)/ /	KRANTI PADHAN MP	SUKANTA KUMAR NAYAK (2)	20773/2025
214	D-WP(C)/47725/2025 WP(C)/ /	MD.IFTEKHAR ALAM MP	BISWORANJAN SWAIN	20774/2025
215	D-WP(C)/47728/2025	NILACHAL EDUCATIONAL TRUST, BBSR	PRATYASISH MOHANTY	

	WP(C)/ /	MP		20775/2025
216	D-WP(C)/47727/2025	RAJESH KUMAR KAR	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		20776/2025
217	D-WP(C)/47730/2025	MONALISHA DASH	ANUPAM RATH	
	WP(C)/ /	MP		20777/2025
218	D-WP(C)/47731/2025	IMMAUDDIN @IMAN HUSEN	BISWORANJAN SWAIN	
	WP(C)/ /	MP		20778/2025
219	D-WP(C)/47733/2025	PABITRA KUMAR LENKA	DEBASIS SAHOO	
	WP(C)/ /	MP		20779/2025
220	D-WP(C)/47734/2025	JUGAL KISHORE PATEL	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		20780/2025
221	D-WP(C)/6470/2024	NIRMAL SATAPATHY	RAJIB RATH	
	WP(C)/3731/2024	MP		20781/2025
222	D-WP(C)/47736/2025	MOHAMMAD AKIL ANSARI	BISWORANJAN SWAIN	
	WP(C)/ /	MP		20782/2025
223	D-WP(C)/47701/2025	KAL KMC PP NO 04 NABRA	UPASANA BAL	
	WP(C)/ /	MP		20783/2025
224	D-WP(C)/47737/2025	SUBODH KUMAR SARANGI	SOURAV DAS	
	WP(C)/ /	MP		20784/2025
225	D-WP(C)/47741/2025	MUBARAK ANSARI	BISWORANJAN SWAIN	
	WP(C)/ /	MP		20785/2025
226	D-WP(C)/47743/2025	PADMA LOCHAN PATRA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		20786/2025
227	D-WP(C)/47750/2025	ABDUL HAMID ANSARI	BISWORANJAN SWAIN	
	WP(C)/ /	MP		20787/2025
228	D-WP(C)/47752/2025	JAGNYA NARAYAN SHG, ARAKHAPUR, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/ /	MP		20788/2025
229	D-WP(C)/47755/2025	MAA DAKHINAKALI SHG, ACHULI, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/ /	MP		20789/2025
230	D-WP(C)/47754/2025	NIRANJAN NAYAK	NIROD KUMAR SAHU	
	WP(C)/ /	MP		20790/2025
231	D-WP(C)/2034/2017	EKRAM KHAN	M/S.BIDHAYAK PATNAIK	
	WP(C)/2034/2017	MP		20791/2025
232	D-WP(C)/47748/2025	BIBHUTI KUMAR KARKARA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		20792/2025
233	D-WP(C)/2034/2017	EKRAM KHAN	M/S.BIDHAYAK PATNAIK	
	WP(C)/2034/2017	MP		20793/2025
234	D-WP(C)/45389/2025	JYOTIPRAKSH MOHANTA	SOUBHAGYA SWAIN	
	WP(C)/31572/2025	MP		20794/2025
235	D-WP(C)/47769/2025	CHANDAN KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		20795/2025
236	D-WP(C)/47771/2025	MAA SARASWATI SHG, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/ /	MP		20796/2025
237	D-WP(C)/47770/2025	DEEPAK SAHOO @ DEEPAK KUMAR SAHOO	BISWAJIT NAYAK	
	WP(C)/ /	MP		20797/2025
238	D-WP(C)/47772/2025	MUKTESWAR SHG, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/ /	MP		20798/2025
239	D-WP(C)/47774/2025	M/S. BUDHARAJA MINING AND CONSTRUCTION PVT., KHURDA		
	WP(C)/ /	MP		20799/2025
240	D-WP(C)/47775/2025	PRADHAN MANTRI SHRI MANINAGESWARARAO	RUDRANATH SUBRAMANIAM	
	WP(C)/ /	MP		20800/2025
241	D-WP(C)/47776/2025	RAGHUNATH @ RAMAKANTA MOHALIK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		20801/2025